



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,11th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 1**

**[THIS BENCH WILL SIT AT 10:30 A.M.]**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI  
WILL JOIN THE COURT PROCEEDINGS THROUGH  
REMOTE VIDEO CONFERENCING FROM AIZAWL BENCH.]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

1	<a href="#">WP(C)/2518/2016</a> AT 10:30 A.M.	THE UNION OF INDIA <b>Versus</b> MD. SOHRAB ALI and 27 ORS	MR.S C KEYAL ASSTT.S.G.I.	MR. M KHAN(R-1-4) MRJ RAHMAN(R-1-4)
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LEAVE NOTE OF ADVOCATES FOR 11/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
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34)	MR. S P ROY	10-02-2025	To	12-02-2025



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**[ For Tuesday,11th February 2025]**

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**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH  
COMPRISING OF HONOURABLE THE CHIEF JUSTICE  
AND HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- FOR ORDERS -**

24	<a href="#">I.A.(Civil)/3581/2024</a> CAVT. NO.08212/024, FIXED in WA/12994/2022 <b>WITH</b> <a href="#">WA/12994/2022</a> (Filing Number)	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> BHABANI PRINT AND PUBLICATION AND 4 ORS.  THE UNION OF INDIA AND 2 ORS. <b>Versus</b> BHABANI PRINT AND PUBLICATION AND 4 ORS. B	MR. R K D CHOUDHURY     MR. R K D CHOUDHURY	MR. S K DEKA FOR CAVEATOR
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 8**

**[THIS BENCH WILL SIT AT 10:30 A.M.]**

**HONOURABLE MR. JUSTICE K. SEMA WILL JOIN  
THE COURT PROCEEDINGS THROUGH REMOTE VIDEO  
CONFERENCING FROM KOHIMA BENCH.]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

1	<a href="#">CRL.A(J)/50/2020</a>	RADHAN KHARAI <b>Versus</b> THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 11/02/2025

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**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 8**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH COMPRISING OF HONOURABLE  
MR. JUSTICE SANJAY KUMAR MEDHI AND  
HONOURABLE MR. JUSTICE K. SEMA AND  
WILL RISE AT 2:45 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
8	<a href="#">Crl.A./319/2022</a> 2 Y 2 M 29 D :PART-HEARD, WITH LCR 4 FILES, P.B-2, FIXED.	KHANDAKAR MEZBAHUL ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	MRS DIPANJALI BORPUJARI (R-2) PP, ASSAM

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**[ For Tuesday,11th February 2025]**

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**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 8**

**[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH OR AT 03:00 PM, WHICHEVER IS EARLIER]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
17 <a href="#">WP(C)/8428/2018</a>	SHYAMA PRASAD BHATTACHARJEE <b>Versus</b> UNITED BANK OF INDIA AND 4 ORS.	MR S CHAKRABORTY MR. R SARKAR	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 11**

**[CRIMINAL BENCH AND RFA MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
48	<a href="#">Bail Appln./3923/2024</a> WITH CASE RECORD (SCANNED COPY), B/O	SAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
<b>MOTION (BA)</b>				
49	<a href="#">Bail Appln./265/2025</a> B/O	DHRUBA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. S K TALUKDAR MS. S T BOKTH MR. A B T HAQUE T R OVUNG	PP, ASSAM
50	<a href="#">Bail Appln./337/2025</a> B/O	RUHUL AMIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH MR. D GOGOI	PP, ASSAM
<b>MOTION</b>				
51	<a href="#">AB/3404/2024</a> B/O	AKSER ALI <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM
<b>ADMISSION</b>				
52	<a href="#">Tr.P.(CrI.)/41/2023</a> B/O	ANUPAM DEBNATH <b>Versus</b> SHILPI NATH	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. S BORTHAKUR MS. S KAKATI MR SAURADEEP DEY MR A DAS
53	<a href="#">Crl.Pet./1223/2024</a> FIXED	MAHEBUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
<b>ORDERS</b>				
54	<a href="#">Crl.Pet./863/2024</a> WITH LCR 2 FILES (SCANNED COPY), FIXED	NAJMUL HUSSAIN MAZUMDER @ NAZMUL HUSAIN MAZUMDER AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	PP, ASSAM
<b>HEARING</b>				
55	<a href="#">RFA/60/2019</a> PART-HEARD, WITH LCR, FIXED	S. DALBIR SINGH FLORA <b>Versus</b> S. PAL SINGH FLORA AND 4 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. N P BARUAH MR. D J MAHANTA

**WITH**  
[I.A.\(Civil\)/1932/2019](#)  
in RFA/60/2019

S. DALBIR SINGH FLORA  
**Versus**  
S. PAL SINGH FLORA AND 4 ORS  
ABHISHEK SUREKA AND 3 ORS.  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. A C SARMA  
MR G BHARADWAJ  
MR B DEORI  
MR. BHASKAR DUTTA,  
SENIOR ADVOCATE  
MR. SAILENDRA DEKA  
MR JITENDRA DAS

MR G N SAHEWALLA (r-2)  
MR. N HASAN (r-2)  
MR. A HASAN (r-2)  
MR M SAHEWALLA (r-2)  
MS. S. TODI (r-2)  
MR H K SARMA (r-2)  
MS T J SAHEWALLA (r-2)  
A ALI (r-2)  
PP, ASSAM

56 [Crl.Pet./808/2023](#)  
WITH LCR 2 FILES (SCANNED  
COPY), B/O

57 [RFA/28/2024](#)  
WITH LCR, FIXED

K. LAKSHMITON SINGHA  
**Versus**  
BIJOY BHUSHAN DAS

MR. A K PURKAYASTHA  
MS. S B CHOUDHURY  
MR. S K DAS

MR. D MOZUMDER  
MR GAURAV R DUTTA  
MR. D MAZUMDAR

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LEAVE NOTE OF ADVOCATES FOR 11/02/2025

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34)	MR. S P ROY	10-02-2025	To	12-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,11th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
29	<a href="#">WP(C)/5759/2024</a> B/O	DR. GEETASHREE BORI <b>Versus</b> ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MRS. P GOSWAMI MS N SAIKIA MR. A SAIKIA	MR. P D NAIR(R-3,4) MR. A CHETRY (R-3,4) MR G ALAM(R-3,4) MR. H ROHMAN(R-3,4) MR S R A NASER(R-3,4) SC, AAU
30	<a href="#">WP(C)/173/2025</a> FIXED	BOLIN DAIMARI <b>Versus</b> THE STATE OF ASSAM	MR G BORDOLOI P BARO N J DAIMARI	SC, ELEM. EDU SC, SEC. EDU. SC, BTC
<b>ORDERS</b>				
31	<a href="#">WP(C)/5629/2024</a> B/O	ABDUL JALIL MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU SR. GA, ASSAM
<b>HEARING</b>				
32	<a href="#">FAO/42/2019</a> CAVT. NO.0838/2019 PART-HEARD, FIXED	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS <b>Versus</b> ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS.	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN	MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	<b>WITH</b> <a href="#">I.A.(Civil)/537/2020</a> in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION(ADDA) <b>Versus</b> CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG	MR. R BORPUJARI
	<b>WITH</b> <a href="#">I.A.(Civil)/2848/2022</a> in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION (ADDA) <b>Versus</b> CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N K NEOG	MR. N UPADHAYAY MR. R BORPUJARI

33 WITH  
FAO/41/2019  
CAVT. NO. 0839/2019

ALL INDIA ORGANIZATION OF CHEMIST  
AND DRUGGISTS (AIOCD),  
**Versus**  
ASSAM DRUG DEALER ASSOCIATION  
AND ANR

MR. D BARUAH  
MS. N UPADHYAY

MR. K N CHOUDHURY  
MR S BHARALI  
MS. S PARVEEN (R-2)  
MR. A CHAMUAH  
MR. M DAS  
FOR CAVEATOR  
MR. N K NEOG

WITH  
I.A.(Civil)/594/2020  
in FAO/41/2019

ASSAM DRUG DEALER ASSOCIATION  
AND ANR  
**Versus**  
ALL INDIA ORGANIZATION OF CHEMIST  
AND DRUGGISTS (AIOCD),

MR. K N CHOUDHURY  
MR S BHARALI  
MR. M DAS  
MR. N K NEOG

MR D BARUAH

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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**10:30 AM to 1:00 PM****2:00 PM to 4:30 PM****[ For Tuesday, 11th February 2025 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]****BEFORE:****HONOURABLE MR. JUSTICE DEVASHIS BARUAH****COURT NO: 14****[CIVIL BENCH-I]****THE OLDEST MATTER IN THE CAUSE LIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>TOP OF THE LIST</b>				
25	<a href="#">RSA/92/2010</a> WITH OFFICE NOTE, FIXED	SRI AKBAR ALI <b>Versus</b> ABDUL MAJID and ORS	DR.B AHMED MR.N HAQUE MR.S K DEORI MRK UDDIN	MR.R GOSWAMI MR.D KONWAR MR.H KALITA MS.R LAGACHU
	<b>WITH</b> <a href="#">I.A.(Civil)/273/2025</a> in RSA/92/2010	SRI AKBAR ALI <b>Versus</b> ABDUL MAJID AND SEVEN ORS	MONOWAR HUSSAIN	MR. R GOSWAMI
<b>ADMISSION</b>				
26	<a href="#">WP(C)/363/2024</a> FIXED	PHOTICK CHANDRA NEOG @ PHATIK NEOG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	GA, ASSAM SC, GHC
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
27	<a href="#">RSA/7/2025</a> (AT 2:00 PM), FIXED	RAJIB CHARKI @ RAJIB SARKI AND 13 ORS <b>Versus</b> KRISHNA BAHADUR CHAKRI AND 6 ORS	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	
	<b>WITH</b> <a href="#">I.A.(Civil)/179/2025</a> in RSA/7/2025	RAJIB CHARKI @ RAJIB SARKI AND 13 ORS <b>Versus</b> KRISHNA BAHADUR CHAKRI AND 6 ORS	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	
<b>ORDERS</b>				
28	<a href="#">CRP(IO)/278/2022</a> BY SLIP	VIKASH AGARWAL <b>Versus</b> SMTI. MINOTI DEKA NEOG AND 2 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MS. J BORO MR J DAS	

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LEAVE NOTE OF ADVOCATES FOR 11/02/2025

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ For Tuesday,11th February 2025]

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BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
8	<a href="#">I.A.(CrI.)/594/2023</a> WITH LCR 3 FILES, P.B.-2, FIXED in CrI.A./245/2023 <b>WITH</b> <a href="#">CrI.A./245/2023</a>	ANISUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./228/2023</a> <b>1 Y 8 M 18 D</b>	ANISUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
9	<a href="#">CrI.A./228/2023</a> <b>1 Y 8 M 18 D</b>	MOKLESUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 16**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
19	<a href="#">MFA/85/2013</a> WITH LCR, FIXED	M/S. SUNRISE TRADERS <b>Versus</b> UNION OF INDIA GM, NF RLY	MR. K P MAHESWARI MR. K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI MR. DIVYANSH RATHI	MR.A K SARKAR MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.U CHAKRABORTY MS.M PHUKAN
20	<a href="#">Mat.App./19/2020</a> WITH LCR, FIXED	XXXXXXX <b>Versus</b> XXXXXXX	MS P BORAH	MR. I H SAIKIA MR. K KALITA MS M DAS MR. M R CHOUDHURY MS L HMAR
21	<a href="#">Mat.App./16/2022</a> WITH LCR, FIXED	XXXXXXX <b>Versus</b> XXXXXXX	MR. B C DAS MR. S H RAHMAN MS. I DAS	MR. M J BARUAH MS B MAJUMDER MS M NEOG

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29)	MR. A DHAR	11-02-2025	To	12-02-2025
30)	MR. B P BORAH	11-02-2025	To	12-02-2025
31)	MR. M U MAHMUD	11-02-2025	To	14-02-2025
32)	MR H GUPTA	13-02-2025	To	13-02-2025
33)	MR I HASSAN	11-02-2025	To	14-02-2025
34)	MR. S P ROY	10-02-2025	To	12-02-2025



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,11th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 17**

**[CIVIL BENCH-II AND III**

**NO ADJOURNMENT WILL BE ALLOWED IN RESPECT OF  
ADMISSION MATTERS WITHOUT PRIOR SUBMISSION  
OF ADJOURNMENT SLIP BEFORE THE HONOURABLE  
COURT]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
118	<a href="#">WP(C)/4544/2023</a> FIXED	MRS. KRISHNA SHARMA <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR MINTU SAIKIA MS R DUTTA	MR. A K DUTTA DY.S.G.I. ASSTT.S.G.I.
119	<a href="#">WP(C)/6811/2024</a> FIXED	MD. AINUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. (H)	MR S BORTHAKUR MR SAURADEEP DEY	SC, P H E
<b>ORDERS</b>				
120	<a href="#">WP(C)/733/2020</a> FIXED	MALABIKA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA	GA, ASSAM SC, REVENUE
121	<a href="#">I.A.(Civil)/310/2025</a> (CONNECTED WITH ITEM NO.65 IN THE DAILY LIST), B/O in WP(C)/1683/2024	SMTI MALABIKA GOGOI <b>Versus</b> KALYAN BORUAH AND 12 ORS	MR PARAM HANGKHA KONWAR	SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 11/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
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10)	MR. B NATH	11-02-2025	To	28-02-2025
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12)	MR. R K BHATRA	10-02-2025	To	10-03-2025

13)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
14)	MR B PRASAD	10-02-2025	To	12-02-2025
15)	MR P J BORAH	10-02-2025	To	12-02-2025
16)	MR D K MISHRA	10-02-2025	To	12-02-2025
17)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
18)	MR G DAS	10-02-2025	To	13-02-2025
19)	MR B SARMAH	11-02-2025	To	14-02-2025
20)	MR. R SARMAH	07-02-2025	To	20-02-2025
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22)	MR. K AGARWAL	10-02-2025	To	04-03-2025
23)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
24)	MR H K MAHANTA	11-02-2025	To	13-02-2025
25)	MR. N ALAM	10-02-2025	To	14-02-2025
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2:00 PM to 4:30 PM

[ For Tuesday,11th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH OR AT 03:00 PM, WHICHEVER IS EARLIER]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
17	<a href="#">Bail Appln./338/2025</a> B/O	ASHRAFUL ALOM @ ASHAFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K SARMA MS. B BHUYAN MS R SAHIN	PP, ASSAM
18	<a href="#">Bail Appln./339/2025</a> B/O	SHRI NITUL GOGOI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA H P NEOG I J SINGPHO	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 11/02/2025

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34)	MR. S P ROY	10-02-2025	To	12-02-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
50	<a href="#">Crl.Pet./115/2025</a> FIXED	HIRENDRA DEORI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY R L CHUTIA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
51	<a href="#">Bail Appln./2437/2024</a> (AT 2:00 PM), PART-HEARD, WITH CASE RECORD(SCANNED COPY), FIXED	RATAN DAS <b>Versus</b> THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL	SC, NCB
52	<a href="#">Bail Appln./3837/2024</a> WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	SAHAB UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
53	<a href="#">Bail Appln./63/2025</a> FIXED	BAPDHAN ALI @ RAHUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A MOBARAQUE	PP, ASSAM
54	<a href="#">Bail Appln./75/2025</a> B/O	SAJU RAHMAN LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR R ALI MS. C M BEZBARUAH	PP, ASSAM
<b>BAIL HEARING</b>				
55	<a href="#">AB/2695/2024</a> FIXED	DIPEN DEKA BORUAH <b>Versus</b> THE STATE OF ASSAM	MR. R PHUKAN MS D DUTTA	PP, ASSAM
56	<a href="#">AB/110/2025</a> B/O	SAMINUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	MR. S S S RAHMAN (R-2) MS B H SHIRIN(R-2) PP, ASSAM
<b>ORDERS</b>				
57	<a href="#">Tr.P.(Crl.)/28/2024</a> B/O	JESMINA PARBIN <b>Versus</b> ABDUS SATTAR	MRS A SAIKIA MS. U SAUD	
58	<a href="#">Crl.A./23/2025</a> WITH OFFICE NOTE, B/O	BIJU DOLEY <b>Versus</b> THE STATE OF ASSAM	MR K PUJARI MR. S SAHU MS A ROY S SHAHI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/75/2025</a> <b>in</b> Crl.A./23/2025	BIJU DOLEY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S SAHU MS A ROY S SHAHI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
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30)	MR. B P BORAH	11-02-2025	To	12-02-2025
31)	MR. M U MAHMUD	11-02-2025	To	14-02-2025
32)	MR H GUPTA	13-02-2025	To	13-02-2025
33)	MR I HASSAN	11-02-2025	To	14-02-2025
34)	MR. S P ROY	10-02-2025	To	12-02-2025



# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ **SUPPLEMENTARY CAUSELIST –I** ]

[ **FOR TUESDAY, THE 11<sup>TH</sup> DAY OF FEBRUARY, 2025** ]

[ **AT 2:00 PM** ]

**BEFORE**

**HON'BLE MR. JUSTICE ROBIN PHUKAN**

[ **COURT NO: 12** ]

[ **COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
AT 2:00 PM FROM THE PRINCIPAL SEAT** ]

## **ORDERS**

- |    |                     |   |                        |
|----|---------------------|---|------------------------|
| 1. | REVIEW PET. 14/2024 | THE STATE OF AP AND 3<br>OTHERS<br><b>VERSUS</b><br>M/S B K K S ENTERPRISES | BINTER PICHA<br>SC(RD) |
| 2. | REVIEW PET. 15/2024 | THE STATE OF AP AND 3 ORS<br><b>VERSUS</b><br>M/S C R ENTERPRISE            | BINTER PICHA<br>SC(RD) |
| 3. | REVIEW PET. 16/2024 | THE STATE OF AP AND 3 ORS<br><b>VERSUS</b><br>M/S C R ENTERPRISE            | BINTER PICHA<br>SC(RD) |
| 4. | REVIEW PET. 17/2024 | THE STATE OF AP AND 3 ORS<br><b>VERSUS</b><br>M/S PACHO ENTERPRISES         | BINTER PICHA<br>SC(RD) |
| 5. | REVIEW PET. 18/2024 | THE STATE OF AP AND 3 ORS<br><b>VERSUS</b><br>M/S ATU TARU ENTERPRISE       | BINTER PICHA<br>SC(RD) |
| 6. | REVIEW PET. 19/2024 | THE STATE OF AP AND 3 ORS<br><b>VERSUS</b><br>M/S J G ENTERPRISE            | BINTER PICHA<br>SC(RD) |
| 7. | REVIEW PET. 20/2024 | THE STATE OF AP AND 3 ORS<br><b>VERSUS</b><br>M/S N K ENTERPRISE            | BINTER PICHA<br>SC(RD) |

8. REVIEW PET. 21/2024

THE STATE OF AP AND 3  
ORS  
**VERSUS**  
M/S N K ENTERPRISE

BINTER PICHA  
SC(RD)



# The Gauhati High Court, At Guwahati

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ SUPPLEMENTARY CAUSELIST -I ]

[ FOR TUESDAY, THE 11<sup>TH</sup> DAY OF FEBRUARY, 2025 ]

[AT 2:00 PM]

**BEFORE**

**HON'BLE MR. JUSTICE DEVASHIS BARUAH**

[COURT NO: 14]

[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
AT 2:00 PM FROM THE PRINCIPAL SEAT ]

## **ADMISSION**

- |   |  |   |  |
|---|--|---|--|
| 1. WP(C) 217/2024                                   | NONGKU MEGU AND 12 ORS<br><b>VERSUS</b><br>THE GAUHATI HIGH COURT<br>AND 2 ORS | KAMAL SAXENA<br>U BORI<br>MINGKONG PERTIN<br>RADHE YAKANG<br>EDDIE PAYENG         | MUK PERTIN, SENIOR<br>ADVOCATE<br>GA(AP)<br>SC GAUHATI HIGH<br>COURT |
| <b>WITH</b><br>I.A.(C) 39/2025<br>IN WP(C) 217/2024 | NONGKU MEGU AND 12 ORS<br><b>VERSUS</b><br>THE GAUHATI HIGH COURT<br>AND 4 ORS | EDDIE PAYENG  | MUK PERTIN, SENIOR<br>ADVOCATE<br>SC GAUHATI HIGH<br>COURT           |
| 2. WP(C) 604/2024<br>FIXED                          | MISS MOBI RIBA<br><b>VERSUS</b><br>THE GAUHATI HIGH COURT<br>AND 2 ORS         | DICKY PANGING<br>DAINA TAMUK<br>DOGE LONA<br>KIRMAR ADO<br>TOKGE DARIN<br>MARGE D | MUK PERTIN, SENIOR<br>ADVOCATE<br>SC GAUHATI HIGH<br>COURT           |



# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ SUPPLEMENTARY CAUSELIST-I ]

[ FOR TUESDAY, THE 11<sup>TH</sup> DAY OF FEBRUARY, 2025 ]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY

[COURT NO: 17]

[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
AT 2:00 PM FROM THE PRINCIPAL SEAT ]

## ORDERS

1. ELECTION PET. 1/2024  
(FIXED)

KOMPU DOLO  
**VERSUS**  
HAYENG MANGFI

MINKI BOJE  
TAKAR BAGANG  
REBIKA REBE  
M G SINGH

MUDANG OPO  
S.K. DEORI  
D MAZUMDAR,  
SR. ADVOCATE  
T NORBU  
D DAS(SR. ADVOCATE)  
S BISWAS  
T NORBU

### **WITH**

I.A.(C) 3/2025  
IN ELECTION PET. 1/2024

HAYENG MANGFI  
**VERSUS**  
KOMPU DOLO

MUDANG OPO

M G SINGH